

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Date of Hearing 30.5.2019

Petition No. 184/MP/2018

Petitioner : Azure Power Mars Private Ltd.

Respondents : Solar Energy Corporation of India Limited (SECI) and Other.

Subject :Petition under Section 79 of the Electricity Act, 2003 and Article 12 read with Article 16.3.1 of the Power Purchase Agreement executed by the Petitioner and Solar Energy Corporation of India Limited dated 5.2.2015 seeking relief on account of a 'Change in Law' viz. the introduction of Goods and Services Tax laws at the Central level and change in the rate of Service Tax, resulting in additional recurring expenditure in the form of an additional tax burden to be borne by the Petitioner after the Effective Date of the Power Purchase Agreement.

Petition No. 185/MP/2018

Petitioner : Azure Sunshine Private Limited (Azure Sunshine)

Respondents : Solar Energy Corporation of India Limited (SECI) and Others.

Subject :Petition under Section 79 of the Electricity Act, 2003 and Article 12 read with Article 16.3.1 of the Power Purchase Agreement executed by the Petitioner and Solar Energy Corporation of India Limited dated 28.03.2014 seeking relief on account of a 'Change in Law' viz. the introduction of Goods and Services Tax laws at the Central level and change in the rate of Service Tax, resulting in additional recurring expenditure in the form of an additional tax burden to be borne by the Petitioner after the Effective Date of the Power Purchase Agreement.

Petition No. 188/MP/2018

Petitioner : Azure Solar Private Limited

Respondents : NTPC Vidyut Vyapar Nigam Limited and Others

Subject : Petition for revision of tariff as a result of introduction of Goods and Services Tax Act, 2017.

Petition No. 190/MP/2018

Petitioner : Azure Green Tech Private Limited

Respondents : Solar Energy Corporation of India Limited and others.

Subject : Petition under Section 79 of the Electricity Act, 2003 and Article 12 read with Article 16.3.1 of the Power Purchase Agreement executed by the Petitioner and Solar Energy Corporation of India Limited dated 28.3.2014 seeking relief on account of a 'Change in Law' viz. the introduction of Goods and Services Tax laws at the Central level and change in the rate of Service Tax, resulting in additional recurring expenditure in the form of an additional tax burden to be borne by the Petitioner after the Effective Date of the Power Purchase Agreement.

Petition No. 191/MP/2018

Petitioner : Azure Clean Energy Private Limited

Respondents : Solar Energy Corporation of India Limited and others

Subject : Petition under Section 79 of the Electricity Act, 2003 and Article 12 read with Article 16.3.1 of the Power Purchase Agreement executed by the Petitioner and Solar Energy Corporation of India Limited dated 28.3.2014 seeking relief on account of a 'Change in Law' viz. the introduction of Goods and Services Tax laws at the Central level and change in the rate of Service Tax, resulting in additional recurring expenditure in the form of an additional tax burden to be borne by the Petitioner after the effective date of the Power Purchase Agreement.

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I.S. Jha, Member

Parties Present : Shri Saahil Kaul, Advocate, ACEPL, APML, ASPL, AGPL
Shri M. G. Ramachandran, Sr. Advocate, NTPC, SECIL and NVVNL
Ms. Poorva Saigal, Advocate, NTPC, SECIL and NVVNL
Ms Anushree Bardhan, Advocate, NTPC, SECIL and NVVNL
Shri S. K. Agarwal, Advocate, RUVNL
Ms. Vibha Sharma, Advocate, RUVNI
Ms. Swapna Seshadri, Advocate, PSPCL
Ms. Tanya Sareen, Advocate, SECIL, NTPC

Record of Proceedings

Learned Proxy counsel for the Petitioners submitted that arguing counsel in the matters is not available today and requested to adjourn the matters. Learned senior counsel for the Respondents had no objection in this regard. Accordingly, the Commission adjourned the Petitions.

2. The Petitions shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

**(T. D Pant)
Dy. Chief (Law)**